

(b) if so, the details of the memorandum and the steps taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir,

(b) The memorandum contained suggestions for nationalisation of mica mines and industry, implementation of Swaminathan Committee Report on Mica trade and industry, Shifting of MITCO's headquarters from Patna to Cuottanagpur, Application of MMTC's pay scales to workers of MITCO, Payment of wages to home-splitters by MITCO at parity with minimum wages prescribed by the State Government, adequate payment of bonus by MITCO for the year 1982-83 & participation of workers in the management etc. The issues raised in the memorandum are under examination.

Rise in the Prices of Hanks Yarn

824. SHRI ASHFAQ HUSAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there is steep rise in the prices of hanks yarn in the market particularly of course count;

(b) if so, the reasons for this rise in hanks cotton yarn of course count;

(c) the table showing the prices of cotton yarn in hanks of counts 30 and below from July 1983 to July 1984 month-wise and count-wise; and

(d) the steps taken/being taken by Government to check this steep rise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) According to available information there has been a rise in the prices and hank yarn of coarse counts.

(b) The main reason for the increase in the prices of cotton yarn of lower

counts is attributed to the sharp increase in the prices of short and medium staple varieties of cottons in the current cotton season.

(c) A statement is attached.

(d) Steps taken by Government to contain hike in the prices of coarse counts of cotton yarn are as under:

- (i) The Government of Uttar Pradesh have taken a decision to open about 25 yarn depots to supply yarn to the weavers. It is understood that in the first phase 11 yarn depots have already been opened upto the month of June, 1984 and the yarn is being procured from National Textile Corporation, State Textile Corporation and private mills.
- (ii) Arrangements have also been made for supply of yarn by National Textile Corporation mills at millgate prices and State Governments have been advised to avail of this facility.
- (iii) The National Handloom Development Corporation is preparing a scheme for supply of yarn either through the State Government Agencies or by opening yarn depot to be run by National Handloom Development Corporation or by State Governments.
- (iv) Government of India have been financing a scheme to set up cooperative spinning mills in the handloom weavers sector and a sum of Rs. 42 crores have been earmarked during the 6th plan for this purpose.
- (v) A yarn price fixation Committee has been constituted in Tamil Nadu under the Chairmanship of Director (Handlooms), Tamil Nadu to regulate the prices of yarn produced by the Cooperative spinning Mills. Other States have also been advised to form similar Committees to control the prices of such yarn.

Statement

Month end	Counts (Kgs. in rupees)			
	6s	10s	20s	30s
July, 1983	16.96	18.94	21.14	28.63
August, 1983	16.96	18.94	21.14	28.63
September 1983	16.30	18.94	20.93	27.97
October, 1983	16.74	18.94	20.70	27.53
November, 1983	17.18	18.72	20.93	27.31
December, 1983	17.18	18.72	22.03	27.31
January, 1984	17.18	19.16	22.69	27.75
February, 1984	17.18	18.28	22.25	27.75
March, 1984	17.18	18.28	24.89	29.29
April, 1984	17.18	19.38	24.89	29.29
May, 1984	17.18	19.82	24.45	29.29
June, 1984	17.18	20.70	24.23	29.29

Policy to Provide Self-Employment through Powerlooms Handlooms in Tribal Areas

825. SHRI BHEEKHABHAI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have framed any policy to provide self-employment through powerlooms/handlooms in tribal areas and to tribal people who have got no income; and

(b) whether any policy has been framed in this regard to rehabilitate the bonded labour in tribal backward areas ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) There are no specific programmes or policy of the central government to provide self employment through powerlooms/handlooms to tribals. All programmes in the handloom sector are applicable to all weavers including the tribals. As far

as powerlooms are concerned, 25,000 powerlooms have been allocated to various States/ Union Territories for installation during the VI Plan period by members of handloom co-operative societies.

(b) There are no proposals or policy to rehabilitate bonded labour in tribal areas in handloom or powerloom sector.

पर्यटन को प्रोत्साहन देने के लिए
उठाए गए कदम

826. श्री वृद्धि चन्द्र जैन : क्या पर्यटन और नागर बिमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय द्वारा वर्ष 1980 में आज तक की अवधि के दौरान, देश में पर्यटन उद्योग को प्रोत्साहन देने के लिए क्या ठोस कदम उठाए गए हैं ;